


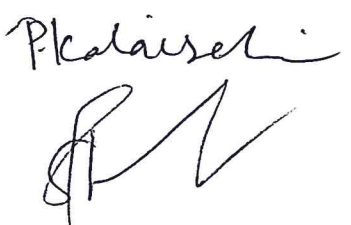
(25)

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 13/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/129/2017  
NAME OF THE PETITIONER(S) : PANNEER SELVEN M & 1  
NAME OF THE RESPONDENT(S) : VARIAR BENEFIT FUND LTD  
UNDER SECTION : 73(4)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
	M-PANNEERSELVAN P-KALAI SEELI	Depositor	
	P. Srinam	For Petitioner	

**ORDER**

PCS representing the petitioner present. Petitioner in person present. The counsel for petitioner is directed to send private notice to the respondent for their appearance and for making submissions on the next date of hearing and file proof of the same by way of an affidavit. **The Registry is also directed to send notice to the respondent** for their appearance and for making submissions on the next date of hearing. Time extended at request. Put up on 05.12.2017 at 10.30 A.M.

- Sd -  
K Anantha Padmanabha Swamy  
Member (Judicial)